

F.No. 01(03)/Roster/CESTAT/2026  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 05.06.2026

**ORDER NO. 70 of 2026**

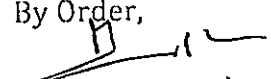
Hon'ble President is pleased to order the sitting commencing from **08.06.2026** until further orders for **CESTAT, Ahmedabad** as follows:-

| PERIOD  | CORAM   | WORKS ASSIGNED  |
|---|---|---|
| From 08.06.2026 to 03.07.2026,  | Mr. Ajaya Krishna Vishvesha, Hon'ble Member (Judicial) and<br>Mr. Satendra Vikram Singh, Hon'ble Member (Technical) | Customs, Excise and Service Tax<br>Division Bench matters |
| From 03.08.2026 to 28.08.2026<br>and<br>From 05.10.2026 to 30.10.2026 | Mr. Somesh Arora, Hon'ble Member (Judicial)   | Single Member Bench matters                               |
| From 06.07.2026 to 31.07.2026,  | Mr. Somesh Arora, Hon'ble Member (Judicial) and<br>Mr. Satendra Vikram Singh, Hon'ble Member (Technical)            | Customs, Excise and Service Tax<br>Division Bench matters |
| From 31.08.2026 to 01.10.2026<br>and<br>From 02.11.2026 to 27.11.2026 | Mr. Ajaya Krishna Vishvesha, Hon'ble Member (Judicial)  | Single Member Bench matters                               |
| From 30.11.2026 until further orders                                  | Mr. Ajaya Krishna Vishvesha, Hon'ble Member (Judicial) and<br>Mr. Satendra Vikram Singh, Hon'ble Member (Technical) | Customs, Excise and Service Tax<br>Division Bench matters |

Note:


1. From 08.06.2026 to 27.11.2026, if the Judicial Member in the Division Bench is on leave, the Judicial Member sitting in Single Member Bench will sit in the Division Bench. If the Technical Member in the Division Bench is on leave, the Judicial Member will also sit in Single Member Bench
2. From 30.11.2026 if one of the members is on leave, the other member will sit in the Single Member Bench
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders" / "court proceedings".

By Order,

  
(Mukesh Gupta)  
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Member, CESTAT, Ahmedabad /P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Ahmedabad /Bar Association, Ahmedabad /O/o Commissioner (AR), Ahmedabad /Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar